

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 141(ND)/2016
CA NO.

CORAM:

PRESENT: SH. R. VARDHARJAN
HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ^{Special} PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY:

Ram Bihari Kaushik
V/s.
Dadhikar Hotels Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KRISHNA KUMAR	ADVOCATE	PETITIONER	
2.	DEEPIKA TIWARY	Do.	Do.	Raman!
3	Prakul Khurana	-do	R-2	<u>Prakul Khurana</u>
4.	Pankaj Kumar Adv	Adv	R-6 & 8	Pankaj

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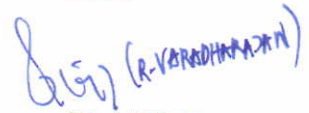
P.T.O.

Order

The above petition filed on 25.4.2016 has been moved today seeking certain urgent orders by the counsel for the petitioner. However, as the petition has been mentioned after six months, we are not inclined to pass any interim order without affording an opportunity to the respondents, particularly when the very maintainability of the petition is being questioned.

2. We direct the respondents to file reply to the CP and to the applications, for both of which the respondent's counsel accepts notice, within a period of two weeks from today and the advance copy of the same shall be given to the counsel for the petitioner who shall file rejoinder, if any, within a period of one week thereafter.

Post the CA as well as the main CP for arguments on 25.11.2016.



(R. VARADHARAJAN)
MEMBER(J)



(S.K. MOHAPATRA)
MEMBER (T)

25.10.2016
(P.K. Sud)